

Annexure-3

Name of the Corporate Debtor: DEEPIKA INFRA TECH PRIVATE LIMITED; Date of Commencement of CIRP: 08.03.2023; List of Creditors as on: 08.03.2023 (Version-1)														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Srei Equipment Finance Limited	21-03-2023	1,54,01,38,984.00	1,03,18,66,135.00	Secured	1,54,01,38,984.00	1,54,01,38,984.00	NO	68.92%	NIL	NIL	NIL	50,82,72,849.00	Overdue Charges are under verification. Overdue installments and principal Outstanding amounts are admitted.
2	Central Bank of India	21-03-2023	34,41,79,353.11	7,51,39,807.67	Secured	34,41,79,353	28,10,00,000.00	NO	5.02%	26,90,39,545.44	NIL	NIL	NIL	Contingent Claims are live BG
3	Alchemist Asset Reconstruction Company Limited	22-03-2023	39,00,94,351.09	39,00,94,351.09	Secured	39,00,94,351.09	39,00,94,351.09	NO	26.06%	NIL	NIL	NIL	NIL	Claims are admitted based on the order of DRT.
	Total		2,27,44,12,688.20	1,49,71,00,293.76					100%	26,90,39,545.44			50,82,72,849.00	

Note: List of Creditors is subject to revision/ further verification on receipt of relevant further information/ records thereon.

Note (A): SREI Equipment Finance Limited**Security Interest : Primary Security**

1. Assets and Security as mentioned in Agreement & Deed of Hypothecation dated 28th April, 2021.

Short Particulars of the Said Assets and of Nature of Charges

- (a) All the book debts and receivable of the Company present and future
- (b) Cash flows of the Company present and future
- (c) Inventories of the Company present and future

Nature of Charges

The Said Assets Shall Be Charged on exclusive Charge basis in favor of the lender

2. Collateral Security : Pledge of 1,33,00,000 Equity Shares of Deepika Infotech Pvt Ltd

3. Personal Guarantee : Mr. K Upendra Reddy & Mrs. K. Vijaya

Note (B): Central Bank of India

1. Primary Security : Current Assets of the Company Rs. 76 Crores (as per thye stock statement of February, 2023)

2. Collateral: (i) Plot admeasuring 500 Sq Yds bearing Plot No.1 in Sy No-14 situated at Guttala Begumpet Village, Serilingampally Mandal belonging to Ms. K Deepika having realisable value of 1.80 Cr.

3. Plot No.-47 in S. No. 133, Gachibowli Village, Serilingampally belonging to Mr. K Upendra Reddy having realisable value of 4.30 Cr (MOD date 15/03/2010)

Note (C): Alchemist Asset Reconstruction Company Limited**Security Interest**

(i) Hypothecation on entire stock of inventory, receivables, Bills and other chargeable Current Assets of the Company (Both Present & Future)

(ii) EM of Residential House Property in Municipal Corporation No.-8-2-272/54/A, 8-2-272/57/1, 8-2-272/57/2, 8-2-272/57/3, in Survey 403, Old 129, Banjara Hills, Hyderabad, admeasuring 1000 Sq Yards, Sale Deed No.3283/2006 dated 20.06.2006 & EM of Residential House Property in Municipal Corporation No.8-2-274/54/A, 8-2-272/57/1, 8-2-272/57/2, 8-2-272/57/3 in Survey 403, Old 129, Banjara Hills, Hyderabad admeasuring 1000 Sq Yards, Sale Deed No. 3478/2006 dated 01.07.2006.

The aforesaid security interest was created by one of the Corporate Guarantor, by executing a Memorandum of Deposit of title deed dated 14.05.2010 confirming deposit of title deeds and thereby extending the mortgage to the loan availed by Corporate Debtor.

(iii) Rs. 390094351.09 were executed by the Guarantors from the time of first sanction to the final enhancement of Loan:

-(a) Guarantee Agreement dated 12.10.2006 for Rs. 500 Lakhs.

-(b) Guarantee Agreement dated 02.09.2008 for Rs. 1400 Lakhs.

-(c) Guarantee Agreement dated 14.07.2009 for Rs. 1700 Lakhs.

The guarantee pertained to the entire amount of Loan.